

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3659
TO BE ANSWERED ON 16.03.2018

Dogs and Monkeys Menace

3659. PROF. SADHU SINGH:
SHRI LAXMI NARAYAN YADAV:
SHRI VIJAY KUMAR HANSDAK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether dogs and monkeys have become a menace in many places in the country including Delhi;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the number of persons bitten by monkeys and dogs in the country including Delhi during the last three years;
- (d) the efforts made for curbing the menace of monkeys and dogs; and
- (e) the details of the success achieved as a result thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a),(b) and(c) There have been reports of dogs and monkeys become a menace in some parts of the country including Delhi. The management of such conflict is handled by concerned State/UT Governments as per Rules, Guidelines in vogue. In respect of stray dogs, Central Government has enacted the Animal Birth Control (Dogs) Rules, 2001 to control the population of stray dogs through sterilization and immunization of stray dogs to control rabies through local bodies/Panchayats. Details of the number of persons bitten by monkeys and dogs in the country including Delhi are not collated by the Ministry.
- (d)&(e) The important efforts made for curbing the menace of monkeys and dogs by the Government as follows:
- Provisions under the Wild Life (Protection) Act, 1972 to deal with the issues relating to monkey menace. Section 11&12 of the Act empowers Chief Wildlife Wardens to take action for control of population management including monkey menace.
 - The Ministry has issued guidelines/advisories in context of human-wildlife conflict to the Chief Wildlife Wardens of all the State Governments/Union

Territory Administrations dated 24th December, 2014 and 1st June, 2015.

- Further, the Ministry has approved a pilot project on the immuno-contraception for controlling the population of wild animals responsible for damage and destruction of crops, namely; elephant, wild boar, monkey, and nilgai.
- Animal Welfare Board of India has brought out the Module for Street Dog Population Management, Rabies Eradication, and Reducing Man-Dog Conflict to control the population of stray dogs and rabies and has also uploaded the same in its website. Also letters have been written to all State Governments to implement the Animal Birth Control (Dogs) Rules, 2001 as per the mandate given to the local authorities in the Rules and also as per the interim directions of the Supreme court authorities in the Rules and also as per the interim directions of the Supreme Court in SLP (C) No. 691 of 2009, Animal Welfare Board of India Vs P.E.S.T. & Ors.
- Periodic awareness campaigns to sensitize guide and advise the general public on man-animal conflict, including dissemination of information through various forms of media are undertaken.

As these are ongoing activities by the State Government, no assessments has been carried out by the ministry.
